

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 79 of 2013

Dated : 26th April, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Tamil Nadu Generation & Distribution
Corporation Ltd.**

...

Appellant (s)

Versus

**Central Electricity
Regulatory Commission & Ors.**

...

Respondent (s)

Counsel for the Appellant(s) : Mr. S Vallinayagam, Advocate

Counsel for the Respondent(s) :

ORDER

We have heard the Learned Counsel for the Appellant.

Order is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

pg/ak